

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Subject:- Direction regarding Presentation and Listing of Applications/Misc. Applications in pending cases.

Order

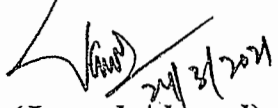
No:- 147 of 2021/RG

Dated:- 23.03.2021

In the High Court order No. 32 of 2021/RG dated 05.03.2021 on the subject, Hon'ble the Chief Justice has been pleased to modify the last sentence of direction number 5 as follows:

“Once an application is disposed of, on the basis of the order so appearing on the order sheet, an endorsement shall be made by the Bench Secretary *or the dealing assistant of the concerned section* on the back of the first page of the application, that it stands disposed of vide order of the date of the order sheet.”

By Order

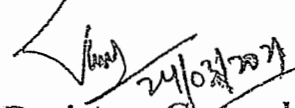

(Jawad Ahmed)
Registrar General

No: 5544-65 /RG/LS

Dated: 23.03.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Computers, High Court of J&K, Jammu.
....for information
6. Registrars Judicial, High Court of J&K, Srinagar/Jammu.
7. Bench Secretary to Hon'ble the Chief Justice and Hon'ble Judges, High Court of J&K.
8. Concerned Section Officers/Clerks/Dealing Assistants.
.....for information and compliance.
9. I/C NIC, Jammu, for uploading the same on the official website of the High Court.
10. Incharge Library High Court of J&K, Jammu/Srinagar for information and keeping the record of the order.


Registrar General